

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Empee Power Company India Ltd

MAIN PETITION NUMBER : CP/1254/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/850(CHE)2024

ORDER

Present: Ld. Counsel Shri. Rohan Rajasekaran for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for Respondent No. 1.

None for Respondent No. 2.

Heard.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent No. 2 and file Affidavit of Service.

Ld. Counsel for Respondent No. 1 seeks and is granted two weeks time to file Reply and serve copy on the Counsel for the Applicant.

List this application for reply / hearing on **28.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)